PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SUB: DEPUTATION – ANDHRA PRADESH HIGH COURT LEGAL SERVICES COMMITTEE - Extension of deputation period of Smt. G. Malathi, Secretary, Andhra Pradesh High Court Legal Service Committee, Amaravati, for a period of three months – Regarding.

READ: High Court's Proceedings Roc.No.686/2023-B.Spl., dated 04.11.2023.

ORDER ROC.NO.1016/2026-B.SPL. DATED:13.11.2026

The High Court made the following order:

Smt. G. Malathi, District and Sessions Judge, who is working as Secretary, Andhra Pradesh High Court Legal Service Committee, Amaravati, on deputation and whose 3 years period of deputation will be completed by 14.11.2026, is extended for a period of three months with effect from 15.11.2026.

REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges **(for placing before their Lordships kind perusal).**
3. The Prl. Secretary to the Chairman, Andhra Pradesh High Court Legal Services Committee, High Court Building, Amaravati **(for placing before His Lordship's kind perusal).**
4. The Registrar General and other Registrars, High Court of Andhra Pradesh, Amaravati. (for information)
5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
6. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Amaravati.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Statition, Thulluru Mandal, Guntur District.
8. The Principal District Judges,
   Ananthapuramu, Chittoor, East Godavari, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

9. The Pay and Accounts Officer, Nidhi Bhavan, IT Park, Beside APIIC Towers, Mangalagiri-522503, Guntur District, Andhra Pradesh.

10. **THE SECTION OFFICERS**:-
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.